


F. No. J-11016/2/2015-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 23.03.2016

ORDER

In partial modification of this Department's Order bearing F. No. 21(1)/2014-Judl. (Pt.) dated 11.12.2014 regarding appointment of group wise panel counsels for conducting Central Government litigation before the Supreme Court of India, the competent authority has approved to include, from the date of issue of this order, the name of:-

- (i) Shri Mohan Prasad Gupta in Group 'A' Panel Counsel and delete his name appearing in Group 'B' at Sl. No. 183 of the aforementioned order dated 11.12.2014;
- (ii) to include the name of Mrs. Mansa Singh, in Group 'B' Panel Counsel and delete her name from Sl. No. 38 of Group 'C' Panel Counsel of the order dated 11.12.2014; and
- (iii) delete the name of Shri Balendu Shekhar from the list of Group 'B' Panel Counsel at S. No. 96, as his name is already in Group 'A' Counsel at Sl. No. 170 of the order dated 11.12.2014.


(Suresh Chandra)

Joint Secretary & Legal Adviser to the Govt. of India



Copy for information to:

1. Sh. Mohan Prasad Gupta, L-1, Main Building, Supreme Court of India, New Delhi-110001.
2. Mrs. Mansa Singh, 1/18, Roop Nagar, Delhi-110007.
3. Shri Balendu Shekhar, A-126, Niti Bagh, New Delhi.
4. PS to Attorney General /PS to Solicitor General /PS to Addl. Solicitor General.
5. Smt. Sushma Suri, Additional Secretary, Sh. S. N. Tardal, Sr. G. A. and Shri B. Krishna Prasad, Smt. Anil Katiyar /Sh. D. S. Mehra/Shri B. V. Balram Dass, Addl. Govt. Advocates, CAS, New Delhi.
6. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/ Additional Secretary.
7. JS&LA in the main Secretariat.
8. Branch Secretariats Kolkata, Mumbai, Chennai & Bengaluru.
9. Computer Cell, CAS, New Delhi.
10. The Registrar, Supreme Court of India, New Delhi.
11. The Accountant General, AGCR Building, IP Estate, New Delhi.
12. Hindi Unit, D/Legal Affairs for Hindi translation of the order.
13. Guard File/Judicial Section with 5 spare copies.
14. NIC cell with the request to upload this order in the website.


(B. S. Sharma)

Superintendent Legal (Judicial)